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BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 161/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

Name of the Company:

BMW India Financial Services Pvt Ltd

V/s.

Parsoli Motor Works Pvt Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)		DESIGNATION	REPRESENTATION	SIGNATURE
1.	A. R. Sheth	Adv. 4 Solicta	Corporate Delt	Am M.
2.	Apurva Valul	Advorate	Frianciel	Moure
3.	MU Diwaker Maheshwai	Advocate		Bahl.
4.	Ayaan Patel	Advocate)	MM

ORDER

Learned Advocate Mr. Apurva S Vakil with Learned Advocate Mr. Ayaan Patel with Learned Advocate Mr. Diwaker Maheshwari present for Financial Creditor/Petitioner. Learned Advocate Mr. Arjun Sheth present for Respondent.

Objections filed.

List the matter on 13.12.2017 for hearing before admission.

BIKKIRAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of November, 2017.